

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2876
ANSWERED ON 05TH DECEMBER, 2019

PROPOSALS UNDER CRF

2876. SHRI BENNY BEHANAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of proposals received and approved under Central Road Fund in the current year, State/UT-wise including Kerala; and
- (b) the details of proposals received from various States including Kerala which are pending along with the reasons therefor and the time by which these pending proposals are likely to be approved, State/UT-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) With the amendment of Central Road Fund Act, 2000 through Finance Act, 2018 and replacing earlier Act with the Central Road and Infrastructure Fund (CRIF), Act, 2000, sanction of schemes for the State Roads is no longer a function of the Central Government. However, the Department of Economic Affairs (DEA) has initiated consultation with this Ministry for finalization of Criteria for development of State Roads as per the CRIF Act, 2000, amended vide the Finance Act, 2019. Therefore, no proposal has been approved and no proposal is pending under CRIF in current year. However, the details of proposals received under CRIF are placed at Annexure-I.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2876 FOR ANSWER ON 05.12.2019 ASKED BY SHRI BENNY BEHANAN REGARDING PROPOSALS UNDER CRF.

Details of the proposals received under CRIF in current year

SL NO.	State	PROPOSAL RECEIVED		
		No	Length (in Km)	Cost (in Rs. Cr)
1	Arunachal Pradesh	3	57.97	174.37
2	Himachal Pradesh	15	155.62	258.63
3	Manipur	37	320.11	260.88
